

(33) (932)

DELHI LEGISLATIVE ASSEMBLY

BULLETIN - PART I

(Brief Record of Proceedings)

(Wednesday, August 24, 1994/Bhadra Pad 3, 1916(Saka)

No.34

2.00 P.M

Questions

1. Starred Questions

Starred Question Nos 41 to 44 and 47 to 49 were orally asked and replied to.

Replies to Question Nos 45, 46 and 50 to 60 were laid on the Table of the House.

2. Unstarred Questions

Replies to unstarred Question Nos 51 to 94 and 97 to 107 were laid on the Table of the House.

Calling Attention

3. Shri Deep Chand Bandhu called the attention of the Chief Minister to the situation arising from water logging in various parts of Delhi consequent insanitary conditions and spread of diseases.

Chief Minister made a statement in the matter.

Special Mentions

4. Following members made special mention under Rule 259:-

1. Shri Jai Prakash Yadav
2. Dr. A.K. Wallia
3. Shri O.P. Babber
4. Shri Vas Dev Kaptan

(Shri Madan Lal Khurana intervened and clarified the position).

5. Ch. Prem Singh
6. Shri Shish Pal
7. Shri Tnder Raj Singh  
(Shri Madan Lal Khurana intervened and clarified the position)

- 8. Shri Ram Pal
- 9. Shri Mewa Ram Arya  
(Shri Madan Lal Khurana intervened and clarified the position)
- 10. Prof.P.K.Chandla  
(Shri Madan Lal Khurana intervened and clarified the position)

Legislative Proposal

Bills introduced

- 5. Prof.Jagdish Mukhi introduced "The Delhi Sales Tax (Second Amendment) Bill, 1994".
- 6. Prof.Jagdish Mukhi introduced "The Delhi Tax on Entry of Motor Vehicles into Local Areas Bill,1994".

Bills for consideration and passing

- 7. "The Delhi Finance Commission Bill, 1994"

The motion for consideration of the Bill was moved by Shri Madan Lal Khurana.

Shri Madan Lal Khurana also moved that:-

"The Bill be referred to a Select Committee consisting of seven members to be nominated by the Speaker which shall present its Report to the House within six weeks".

The Motion was adopted unanimously.

- 8. "The Delhi Preservation of Trees Bill,1994"

The Motion for consideration of the Bill was moved by Shri Sahib Singh Verma.

Following members took part in the debate:-

- 1. Shri Jag Parvesh Chandra (also moved his amendments)
- 2. Shri Ajay Maken (also moved his amendments)
- 3. Shri Alok Kumar

Shri Sahib Singh Verma replied to the debate.

The Motion for consideration was adopted and clause-by-clause consideration of the Bill was taken up.

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Amendments of S/Shri Jag Parvesh Chandra and Ajay Maken were negatived by the House on voice-vote.

Clauses 2 to 35 were adopted.

Clause 1 was adopted.

Enacting Formula was adopted.

Long Title was also adopted.

The Motion that the Bill be passed was moved by Shri Sahib Singh Verma.

The Motion was adopted unanimously and the Bill was passed.

9. "The Delhi Sikh Gurudwara (Amendment) Bill, 1994"

The Motion for consideration of the Bill was moved by Shri Harsharan Singh Balli.

Following members took part in the debate:-

1. Shri Ajay Maken
2. Shri Madan Lal Khurana

The Motion for consideration was adopted and clause-by-clause consideration of the Bill was taken up.

Clause 2 was adopted.

Clause 1 was adopted

Enacting Formula was adopted

Long Title was also adopted.

The Motion that the Bill be passed was moved by Shri Harsharan Singh Balli.

The Motion was passed unanimously and the Bill was passed.

6.30 PM

(The sitting of the House was adjourned till 14.00 hours on Thursday, the 25th August, 1994).

Delhi  
August 24, 1994

P.N.GUPTA  
SECRETARY